

**Annexure - 3**  
**M/s. Jaipur Scientific Agriculture Solutions Private Limited : Liquidation commenced on 15.12.2023**  
**Operational creditors (Govt. dues)**  
**List of Stakeholder as on 13.02.2024**

S. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification number	Date of receipt	Amount claimed	Amount of claim Admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether Lien attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Employee's Provident Fund organisation	Ministry of labour and Employment, Govt. of India		12.01.2024	11,149,420.00	1.00	Govt Dues	NO	NA	100.00%	0	0	0	11,149,419.00	
			<b>TOTAL</b>		<b>11,149,420</b>	<b>1</b>		<b>NO</b>		<b>100.00%</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>11,149,419</b>	

\*As per the proviso to Regulation 30 of IBBI (Liquidation Process) Regulations, 2016 has taken these claims which were admitted during the CIRP since the claimant has not submitted its claim during the liquidation process upto date of filing this list

1. The claims are in process of verification on the basis of proof of claim and records available with Corporate Debtor.
2. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such
3. Information/evidence/clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.

